

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

New Delhi, the 10th April, 2026

INCOME-TAX

G.S.R. 266(E).— In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (i), *vide* number G.S.R. 230(E), dated 30th March, 2026:—

- (i) at page number 100, in Part A – BS, in vertical heading under column 1, the word “QUITY” shall be substituted by word “EQUITY”;
- (ii) at page number 111, in Part A – P & L, after row 15, the words “DE” shall be substituted by figures “16”;
- (iii) at page number 125, in schedule BP, in row 37, figures and letter “36 + 36x” shall be substituted with figures and letter “35 + 36x”;
- (iv) at page number 131, in schedule CG, under row A, for sub-row (8), the following sub-row shall be inserted, namely,—

8	Pass Through Income/Loss in the nature of Short Term Capital Gain, (<i>Fill up schedule PTI</i>) (<i>A8a + A8b + A8c</i>)	A8
---	---	----

- (v) at page number 132, in schedule CG, row item B(4)(i) and row item B(4)(ii) shall be omitted;
- (vi) at page number 134, in schedule CG, in row B(A), words and figures “sl. no. 1aii”, shall be substituted with words and figures “sl. no. 1aiii”;
- (vii) at page number 135, in Schedule CG, in Part E, the words and letters “B12a” shall be substituted with words and letters “B11a”;
- (viii) at page number 136, in schedule-112A, column (1b) shall be omitted;
- (ix) at page number 136, in schedule-115AD(1)(b)(iii) proviso, column (1b) shall be omitted;
- (x) at page number 143, in Schedule UD, in row iv, under the column (4) and (7), for the figures and letters “(3xvi of BFLA)” and “(4xvi of BFLA)”, the figures and letters “(3xv of BFLA)” and “(4xv of BFLA)” shall be substituted;
- (xi) at page number 152, in schedule MATC, for row 5 and 6, letters “xviii” shall be substituted with “xvii”.

[Notification No. 61/2026/F. No. 370142/9/2026-TPL]

PRADEEP SHARMA, Dy. Secy.